

CENTRAL ELECTRICITY REGULATORY COMMISSION
3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi – 110 001
Tel No.: 011-23753915 / Fax No.: 011-23753920

No. L-1/148/2014/CERC

Dated: 28th February, 2014

Subject: Draft Central Electricity Regulatory Commission (Power System Development Fund) Regulations, 2014.

PUBLIC NOTICE

In exercise of powers conferred under Section 178 of the Electricity Act, 2003 (the Act), the Commission has made draft Central Electricity Regulatory Commission (Power System Development Fund) Regulations, 2014 to repeal the Central Electricity Regulatory Commission (Power System Development Fund) Regulations, 2010. The draft regulation is annexed to this notice and can also be downloaded from www.cercind.gov.in.

2. Notice is hereby given under sub-section (3) of Section 178 of the Act read with the Electricity (Procedure for Previous Publication) Rules, 2005, inviting comments/ suggestions/ objections on the draft regulation which may be sent to the undersigned latest by 15.3.2014.

3. The comments/ suggestions/ objections received after the stipulated date in the Commission's office may not be considered while finalizing these regulations.

sd/-
(T. Rout)
Chief (Legal)